

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392, 394 OF 2014 & 287 OF 2015**

Dated: 19th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor , Technical Member**

In the matter of:

**Reliance Infrastructure Ltd. Appellant(s)
Vs
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy
Mr. Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana
Mr. Pratyush Singh
Mr. Natabrata Bhattacharya for R-1

Mr. Akshat Jain for R-2

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 09.02.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**